

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †5116
TO BE ANSWERED ON 27.03.2018**

WELFARE OF DESTITUTE OLD PEOPLE

†5116. SHRI RAJAN VICHARE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of programmes being implemented at present for destitute old people in the country, State-wise, particularly in Maharashtra; and
- (b) the achievements made under each of the said programmes during the last two years?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): The Ministry of Social Justice & Empowerment is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) since 1992 with the objective of improving the quality of life of senior citizens by providing basic amenities like shelter, food, medical care and entertainment opportunities and by encouraging productive and active ageing. Under this Scheme, financial assistance is provided to Non-Governmental/Voluntary Organisations, Panchayati Raj Institutions etc. for running and maintenance of projects like Old Age Homes, Physiotherapy Centres, Day Care Centres, etc. The Scheme of IPOP is being implemented all over the country, including the State of Maharashtra, on the basis of proposals for grant in aid recommended by the State Governments.

This Ministry has also launched the 'Rashtriya Vayoshri Yojana (RVY)' with an objective to provide senior citizens, belonging to BPL category and suffering from age related disabilities/ infirmities, with such physical aids and assisted living devices which can restore near normalcy in their bodily functions. Under the Scheme, assisted living devices such as walking sticks, elbow crutches, walkers/ crutches, tripods/ quadpods, hearing aids, wheelchairs, artificial dentures, spectacles are provided free of cost to the beneficiary senior citizens. The Scheme is being implemented by the "Artificial Limbs Manufacturing Corporation (ALIMCO)", a Public Sector Undertaking under this Ministry. The devices are distributed in the camp mode to the identified beneficiaries. The Scheme is being funded from Senior Citizens' Welfare Fund (SCWF). An Amount of Rs. 16 Cr. was released to ALIMCO of which Rs. 14.30 Cr have been utilised. The National launch of Rashtriya Vayoshri Yojana was held at Nellore (A.P.) on 1st April, 2017. As on 14th March, 2018, 21 Distribution Camps have been organized at district level distributing 58,325 aids and assistive devices to 31,304 Senior Citizens.

The Ministry of Health and Family Welfare is implementing Senior Citizen's Health Insurance Scheme (SCHIS) for Senior Citizens of age 60 years and above, belonging to Below Poverty Line (BPL) and 11 others defined designated categories such as (MGNREGA Workers, Construction Workers, Domestic Workers, Sanitation Workers, Mine workers, licensed Railway Porters, Street Vendors, Beedi Workers, Rickshaw Pullers, Rag Pickers and Auto/Taxi drivers) w.e.f 01.04.2016 as top up of RSBY. The health coverage is upto Rs. 30,000/- per annum per senior citizen for treatment packages, over and above RSBY entitlement. Approval has been accorded to eight States namely Assam, Gujarat, Karnataka, kerala, Meghalaya, Nagaland, Tripura and West Bengal for implementation of SCHIS.

Further, the Ministry of Health and Family Welfare had launched "National Programme for the Health Care of Elderly" (NPHCE) during 2010-11 to address various health related problems of elderly people. The major objectives of the NPHCE are establishment of Department of Geriatric in identified Medical Institutions as Regional Geriatric Centres for different regions of the country and to provide dedicated health care facilities for elderly in District Hospitals, Community Health Centres (CHCs), Primary Health Centres (PHCs) and Sub-Centres (SCs) through State Health Society. Following facilities are being provided under the Programme:

- Geriatric OPD, 30 bedded Geriatric ward for in-patient care, etc at Regional Geriatric Centres.
- Geriatric OPD and 10 bedded Geriatric Ward at District Hospitals (DHs).
- Bi-weekly Geriatric Clinic at Community Health Centres (CHCs)
- Weekly Geriatric Clinic at Primary Health Centre (PHCs).
- Provision of Aids and Appliances at Sub-centres (SCs).

The programme is being implemented in whole country including Maharashtra except for Union Territory of Chandigarh.

As per the information received by Ministry of Housing and Urban Affairs, housing for its citizens including senior citizens and other destitute falls in the domain of State Government and ULBs. In order to supplement the efforts of State/UT Governments, Government of India has recently launched the Pradhan Mantri Awas Yojana (Uban) {PMAY (U)} to assist the States/ULBs for providing housing to all eligible families/beneficiaries. The mission comprises four components viz in-situ slum redevelopment; affordable housing through credit-linked subsidy; affordable housing in partnership; and subsidy for beneficiary-led individual house construction. Under the Affordable Housing in Partnership (AHP) & 'In-situ' Slum Redevelopment (ISSR) components of the PMAY (U) mission guidelines, it has been provisioned that while making the allotment of houses, inter-alia, senior citizens should be given priority for allotment on ground floor or lower floors.

(b): Details of assistance provided, State-wise during last two years under the Scheme of IPOP is at **Annexure-I**.

In the State of Maharashtra, following Eleven (11) districts have been selected for the implementation of RVY:-

Sl. No.	Name of District
1.	Nagpur
2.	Dhule
3.	Pune
4.	Mumbai North East
5.	Kurla & bandra
6.	Jalna
7.	Wardha
8.	Nandurbar
9.	Washim
10.	Osmanabad
11.	Gadchiroli

Of the above Eleven (11) districts, distribution camps at Nagpur and Dhule have already been held as per details given below:-

Sl. No.	District	Date Distribution	No. persons Benefited	No. Devices
1.	Nagpur	04.06.2017	1266	2380
2.	Dhule	06.11.2017	1860	4510
Total			3126	6890

The achievements made under the programme NPHCE are as follows:-

Sl. No.	Institutes	Sanctioned	Operationalised
1	RGCs	20	16
2.	DHs	520	233
3.	CHCs	1694	814
4.	PHCs	4188	1906
5.	SCs	21275	787

A total of 16,30,180 DUs have been sanctioned to States/UTs under the PMAY (U) during the last two years. State/UT wise details are at **Annexure-II**.

Statement showing details of grants released during 2015-16 under IPOP Scheme upto 31.3.2016

(Rupees in Lakh)

Sl. No.	States/ UTs	Funds released	No. of NGOs assisted	Number of projects assisted					No. of beneficiaries covered
				No. of OAH	No. of DCC	No. of MMU	OTHERS	TOTAL	
1	Andhra Pradesh	389.02	67	56	25	5	2	87	4800
2	Bihar	4.43	2	1	1	0	0	2	75
3	Chhattisgarh	13.85	1	1	0	0	0	1	25
4	Goa	0.00	0	0	0	0	0	0	0
5	Gujarat	0.00	0	0	0	0	0	0	0
6	Haryana	45.86	12	4	9		0	13	550
7	Himachal Pradesh	11.99	2	0	1	1	0	2	450
8	Jammu and Kashmir	0.00	0	0	0	0	0	0	0
9	Jharkhand	0.00	0	0	0	0	0	0	0
10	Karnataka	386.18	27	33	1	1	7	42	1565
11	Kerala	16.62	4	4	0	0	0	4	100
12	Madhya Pradesh	29.20	4	4	1	0	0	5	150
13	Maharashtra	291.38	30	16	10	1	11	38	1760
14	Odisha	324.40	36	33	10	0	4	47	1475
15	Punjab	18.26	6	2	3	0	1	6	250
16	Rajasthan	16.44	3	3	0	0	0	3	75
17	Tamil Nadu	469.98	47	47	11	5	4	67	3895
18	Telangana	47.24	9	9	1	0	1	11	275
19	Uttar Pradesh	40.08	9	9	4	0	0	13	425
20	Uttarakhand	12.12	4	3	1	0	1	5	125
21	West Bengal	120.00	16	13	7	3	1	24	1875
TOTAL - ROC		2237.05	279	238	85	16	32	370	17870
UTs									
22	A & N Islands	0.00	0	0	0	0	0	0	0
23	Chandigarh	0.00	0	0	0	0	0	0	0
24	Dadra & Nagar Haveli	0.00	0	0	0	0	0	0	0
25	Daman and Diu	0.00	0	0	0	0	0	0	0
26	Lakshadweep	0.00	0	0	0	0	0	0	0
27	Delhi	60.91	6	2	1	0	5	8	150
28	Puducherry	0.00	0	0	0	0	0	0	0
TOTAL - UTs		60.91	6	2	1	0	5	8	150
NE Region States									
29	Arunachal Pradesh	1.13	1	1	0	0	0	1	25
30	Assam	186.41	15	11	10	5	1	27	2825
31	Manipur	252.02	26	17	16	2	1	36	2025
32	Meghalaya	0.00	0	0	0	0	0	0	0
33	Mizoram	3.77	1	0	2	0	0	2	100
34	Nagaland	8.10	1	1	0	0	0	1	25
35	Sikkim	0.00	0	0	0	0	0	0	0
36	Tripura	8.67	3	3	0	0	0	3	75
TOTAL - NE REGION		460.10	47	33	28	7	2	70	5075
GRAND TOTAL		2758.06	332	273	114	23	39	448	23095

Statement showing details of grants released during 2016-17 under IPOP Scheme as on 31.03.2017

(Rupees in Lakh)

Sl. No.	States/ UTs	Funds released	No. of NGOs assisted	Number of projects assisted					
				No. of OAH	No. of DCC	No. of MMU	OTHERS	TOTAL	No. of beneficiaries covered
1	Andhra Pradesh	647.71	60	86	26	6	3	121	5900
2	Bihar	16.07	3	2	1		0	3	100
3	Chhattisgarh	0.00	0	0	0	0	0	0	0
4	Goa	0.00	0	0	0	0	0	0	0
5	Gujarat	10.51	2	1	0	0	1	2	75
6	Haryana	55.28	12	6	10		0	16	650
7	Himachal Pradesh	29.18	2	1	3	2	0	6	975
8	Jammu and Kashmir	0.00	0	0	0	0	0	0	0
9	Jharkhand	0.00	0	0	0	0	0	0	0
10	Karnataka	280.62	26	35	3	0	11	49	1315
11	Kerala	24.94	5	6	1	0	0	7	200
12	Madhya Pradesh	12.43	4	4	1	0	0	5	150
13	Maharashtra	239.32	37	24	14	1	18	57	2120
14	Odisha	774.04	40	43	118	5	18	184	9395
15	Punjab	12.51	5	1	6	0	0	7	325
16	Rajasthan	2.24	2	1		0	1	2	25
17	Tamil Nadu	639.69	45	78	11	10	7	106	6820
18	Telangana	112.93	14	20	1	0	3	24	550
19	Uttar Pradesh	107.29	10	12	12	0	1	25	950
20	Uttarakhand	54.69	3	7	0	0	3	10	175
21	West Bengal	206.55	15	30	10	6	2	48	3650
TOTAL ROC		3226.00	285	357	217	30	68	672	35375
UTs									
22	A & N Islands	0.00	0	0	0	0	0	0	0
23	Chandigarh	0.00	0	0	0	0	0	0	0
24	Dadra & Nagar Haveli	0.00	0	0	0	0	0	0	0
25	Daman and Diu	0.00	0	0	0	0	0	0	0
26	Lakshadweep	0.00	0	0	0	0	0	0	0
27	Delhi	90.62	6	1	1	0	7	9	75
28	Puducherry	0.00	0	0	0	0	0	0	0
TOTAL UTs		90.62	6	1	1	0	7	9	75
NE Region States									
29	Arunachal Pradesh	0.00	0	0	0	0	0	0	0
30	Assam	180.50	16	20	6	11	3	40	5350
31	Manipur	186.94	18	15	18	0	3	36	1275
32	Meghalaya	0.00	0	0	0	0	0	0	0
33	Mizoram	0.54	1	0	1	0	0	1	50
34	Nagaland	0.00	0	0	0	0	0	0	0
35	Sikkim	0.00	0	0	0	0	0	0	0
36	Tripura	14.07	2	3	0	0	0	3	75
TOTAL NE REGION		382.05	37	38	25	11	6	80	6350
GRAND TOTAL		3698.67	328	396	243	41	81	761	40200

Subject - Annexure-II referred to in respect of Lok Sabha
unstarred B.No-5116 due for 27.03.2018.

**Details of houses sanctioned for construction
during last two years under PMAY(U)**

[as on 12th Mar. 2018]

Sl. No.	Name of the State/ UT	Houses Sanctioned for Construction during last two year
1	A&N Island (UT)	-
2	Andhra Pradesh	1,93,430
3	Arunachal Pradesh	70
4	Assam	24,355
5	Bihar	77,017
6	Chandigarh (UT)	5
7	Chhattisgarh	29,783
8	D&N Haveli (UT)	859
9	Daman & Diu (UT)	51
10	Delhi (UT)	243
11	Goa	11
12	Gujarat	1,14,282
13	Haryana	1,073
14	Himachal Pradesh	4,590
15	Jammu & Kashmir	5,880
16	Jharkhand	60,636
17	Karnataka	1,23,472
18	Kerala	26,229
19	Lakshdweep (UT)	-
20	Madhya Pradesh	2,01,594
21	Maharashtra	1,26,089
22	Manipur	9,748
23	Meghalaya	54
24	Mizoram	10,317
25	Nagaland	12,506
26	Orissa	37,620
27	Puducherry (UT)	3,862
28	Punjab	42,684
29	Rajasthan	15,960
30	Sikkim	1
31	TamilNadu	2,23,078
32	Telangana	81,794
33	Tripura	42,910
34	Uttar Pradesh	11,300
35	Uttrakhand	4,780
36	West Bengal	1,43,897
Grand Total :-		16,30,180